

Manufacture of Aromatic Chemicals

2147. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether India is manufacturing any of the aromatic chemicals required for cosmetics and other industries;

(b) if so, the total value of such manufactures; and

(c) the total value of imports of aromatic chemicals in 1956-57 and 1957-58?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Yes, Sir. A statement of such chemicals manufactured in the country is laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 10].

(b) Rs. 28,50,000.

(c) Aromatic Chemicals were not shown specifically in the Import Trade Classification which was in force till December, 1956. As such, it is not possible to furnish import figures prior to January, 1957. The total value of imports of such chemicals during January—September, 1957 was Rs. 1,32,71,000.

Drug and Pharmaceutical Manufacturing Units

2149. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the state at which the proposal to set up three Drug and Pharmaceutical manufacturing units is at present;

(b) which are the countries from which financial or technical aid is expected; and

(c) what are the proposals, if any, for the extraction of Alkaloids for the Pharmaceutical Industry?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). The matter is still under negotiation and it is too early to give any indications of the position that may finally emerge.

Drug and Pharmaceutical Plants

2150. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Governments have been requested to express their views on the location of the proposed Drug and Pharmaceutical plants in the Public Sector;

(b) if so, which of the States have requested for the Units being located in their respective areas; and

(c) the factors on which Government propose to decide the question of location?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). This scheme is in a preliminary stage of consideration and it would be some time before the question of location can be taken up.

Hindustan Antibiotics (Private) Ltd., Pimpri

2151. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there are any programmes on hand for the manufacture of any of the antibiotics other than Penicillin and its derivatives at the Hindustan Antibiotics (Private) Ltd., Pimpri; and

(b) if so, the targets laid down for Tetracyclins?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Negotiations with foreign firms are in progress for the manufacture of streptomycin and Dihydrostreptomycin.

(b) The targets for tetracyclins have not been finalised yet.

Hindustan Antibiotics (Private) Ltd., Pimpri

2152. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the requirements in value of the imported raw materials for the Hindustan Antibiotics (Private) Ltd., Pimpri in the years 1956-57 and 1957-58;

(b) the total sales turn over of the factory in each of the above years; and

(c) the quantity of production of each of the important items in each of the above years?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Information is being collected and will be placed on the Table of the Sabha.

(b) 1956-57 .. Rs. 54 lakhs.
1957-58 .. Rs. 180 lakhs.

(c) The total production of finished and certified Pencillin 'G', which is the only important item at present being made at the factory, was the following:—

1956-57 9.9 million mega units.
1957-58 A little over 21 million mega units.

Indian Standards Convention

2153. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any expenditure has been incurred by Government on account of the Indian Standards Convention held in Madras in December, 1957;

(b) the number of Government officials who participated in this Convention; and

(c) the total T.A. and D.A., claimed and paid to them for attending this Convention?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). Information is being collected and will be laid on the Table of the House.

Indian Standards Institute

2155. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of items for which the Indian Standards Institute has issued certificates of conformity to the prescribed standards till the 15th March, 1958; and

(b) how many of these certificates were issued on sample testing in the Government owned test-houses or laboratories?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) It is presumed that information is required in regard to the number of articles for which licences have been issued to different manufacturers for the use of Standard Marks under the Indian Standards Institution (Certification Mark) Act, 1952. The number of such articles is 22.

(b) The number of licences whose samples were tested in Government owned test-houses or laboratories is 27.

Leather Industry

2153. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the annual requirement (in value) of dyes required for leather industry and how much of the dyes produced in India at present; and

(b) the steps, if any, taken to diversify the exports of Hides, Skins and leather and the result achieved so far?